

(c) whether the Government have issued any guidelines to give protection to these wild animals; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI RAJESH PILOT): (a) and (b). Animals kept in some of the zoos are not having proper enclosures as envisaged in the Recognition of zoo Rules, 1992. Central Zoo Authority has been evaluating and monitoring the management of various Zoos. The Zoos have been given a definite time-frame to come-up to the prescribed standards.

Prince of Wales Zoological Garden, Lucknow sold 2 Hippopotamus to Gemini circus. This has been challenged in High Court of Delhi in Writ Petition C.W.No. 1858/95. The matter is sub-judice.

(c) and (d). Recognition of Zoos Rules, 1992 prescribe minimum standards for housing, upkeep, health care and planned breeding of Zoo animals.

[Translation]

UNICEF Assistance

*332. SHRI DATTA MEGHE : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the details of the schemes for propagation of the education being launched with the assistance of "UNICEF" in the country;

(b) the targets fixed for these schemes at the time of their introduction;

(c) the progress made so far in this regard; and

(d) the amount spent on these schemes so far, State-wise?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI MADHAVRAO SCINDIA) : (a) UNICEF support is within the framework of Master Plan of Operations (MPO) 1991-95; in education sector, support is mainly for Primary Education, Literacy and Bihar Education Project (BEP).

(b) and (c). Except Bihar Education Project (BEP), the other programmes are process oriented and have no physical targets.

Bihar Education Project has covered 7 districts while originally 20 were envisaged. Mid-term review of BEP has recommended its consolidation.

(d) Cumulative Expenditure in the education sector since the commencement of the MPO is US \$ 22.14 million.

State-wise cumulative expenditure incurred during the period is given in the enclosed statement.

STATEMENT

UNICEF supported Education Activities in States from 1991 to 1995 (In US Dollars)

Name of the State	1991-94	1995
Andhra Pradesh	409,000	
Assam	36,300	
Bihar	9,051,900	
Gujarat	197,700	
Karnataka	100	
Kerala	10,300	4,940,377*
Maharashtra	390,000	
Madhya Pradesh	1,050,800	
Orissa	190,400	
Rajasthan	168,500	
Tamil Nadu	100,500	
Uttar Pradesh	491,500	
West Bengal	439,000	
Other States	171,400	
Total	17,648,777	
National level (GC)	4,491,000	
Grand Total	22,139,777	(22.14 million)

*Break-up for States for 1995 not available.

[English]

Monocrotophos

*333. DR. R. MALLU : Will the Minister of AGRICULTURE be pleased to state :

(a) the crops for which "monocrotophos" used in India;

(b) whether farmers are using this pesticide on a large scale;

(c) if so, the details thereof; and

(d) the extent to which it is useful?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR) : (a) It is registered for use against the pests of Cotton, rice, pulses, oilseeds, vegetables and fruit crops.

(b) Yes, Sir.

(c) Its consumption during 1992-93 and 1993-94 was 4,501 MT and 4,245 MT (Technical grade) which constituted 6.45% and 6.66% respectively of total pesticide consumption in the country.

(d) Monocrotophos is a broad spectrum insecticide and it is effective against sucking and chewing pests of many crops.